

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 206/14	TP 296/16	Hearing	621A	Needles Marketing Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ORDER

None appeared for petitioners. PCS is absent. After seeing the office Note, the Tribunal considered it necessary to issue notice to the Company and its Director including to the PCS, who moved the Application on behalf of Petitioners to inform this Tribunal, whether compounding fee which was levied by the Ex-CLB was deposited or not. List it on 06/06/2017.


Member (J)


Member (T)